THE MINISTER OF STATE OF THE MINISTIY OF PETROL HUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) On 27th March 1986, Gas Authority of India Ltd. had invited fresh price bids to be submit.ed by 3rd April 1986 from ..he ali four consortia which had earlier been qualified.

Written Answers

- (b) Four fresh price bids were icceived on 3rd April 1986, ivorn .he four consortia led hy SPIE CAPAG of France, Condux of Mexico, Snamprogetti of Italy and Nova Corp of Canada;
- (c) The time given to the consortia was adequate, as they were required to submit only revised prices, with no changes in the terms and conditions of the original tender.

New Model of Maruti bj Suzuki

13. SHRI LAL K. ADVANI: SHRI KAILASH PATI MISH-RA:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that Suzuki (Japan) has decided to introduce a new model of Maruti from May next wi.hin almost three years of the introduction of the present model:
- (b) whether this will result in dependence on imported Japanese spare parts (75 per cent of the new model
- all the imported parrs of the present-model cars) for about another 10 years or so as reported in 'Nav Bharat Times", dated March 30. 1986.
- (c) how much will Japan earn in this way in foreign exchang?; and
- (d) what is Government's reaction in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUST-RIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The decision to introduce an updated model of

Maruti-800 car was ,taken. by Maruti Udyog Limited.

to Questions

- (b) Maruti Udyog Limted is expected to achieve 95 per cent indigenisation of the car by 1!>88-89 as planned.
- (c) Maru.i Udyog Limited has estimated that introduction oi an updated model of car will result in an additional foreign exchange expenditure of about US \$ 6-7 million on account of import of companies during this year.
- (d) These are commercial matters normally to be decided by the Company

Welfare fund for coal miners

14. SHRI ASHWANI KUMAR:

SHRI S. W. DHABB

Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that the welfare fund for coal miners is administered by the Coal India Ltd. and its subsidiary companies;
- (b) if so, how much amount was spent in Maharashtra State as Welfare Fund during the last three years and how much fund was collected from the workmen working in Coal Mines in the State during the above period;
- (c) the items on which the Welfare fund was spent during the last three years in the same State?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) Under the Coal Mines Labour Welfare Fund Act, 1947, a cess is levied @ 75 paise per tonne on coal and coke despatched from the coal mines. This cess is deposited into a Fund for financing welfare activities of colliery workers. The, Fund is administered through the Coal Mines Labour Welfare Organisation; a body corporate under the control of the Central Government. In addition, the Coal India Ltd. makes

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(b) Amount collected as cess from Maharashtra coalfields during the last three years under the Coal Mines Labour Welfare Fund Act and amount spent during that period was as under:

Years	Gess collected	Amount spent
1983-81	44 lakhs	2c oz lakhs
1984-85	44 takhs	o 95 lokhs
1985-86	$_{48}$ lakhs	23 64 laklis

(c) During the years the cess so collected was spent on Medicai, Housing, Education, Recreation, Co-operatives, Games and Sports, Family Planning activities etc. for the benefit of the colliery workers in the Coal Mining industry in the State of Maharashtra

Damage caused to Raichur Thermal **Power Station**

- 15. SHRI B. SATYANARAYAN REDDY: Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that the first unit of 210 MW of the Raichur Thermal Power Station has suffered a damage caused by an accident on 18th March. 1986;
- (b) if so. what are the reasons for the accident and the extent of damage; and
- (c) the time likely to be taken for the repair of the damaged unit and the loss suffered in terms of money?

MINISTER OF ENERGY (SHRI VASANT SATHE): (a) Yes Sir.

(b) The accident occurred on account of over-pressurisation of tunnels of cooling water system as a resultsult of inadvertant closure of butterfly valve at the inlet of cooling water tower when air vents and the manholes of the tunnels were closed. Out of the 4 tunnels three got damaged.

to Questions

(c) It is expected that repair works for Unit-I tunnels wiH be completed by the end of April, 1986 and for Unit-II tunnel' by the ond of 1986. The cost of rectification has been presently estimated at Rs. 94 lakhs.

Modernising of the ITI

- 16. SHRI PARVATHANENI UPEN-DRA: Will the Minister of COMMU-NICATIONS be pleased to state:
- (a) whether Government have any under consideration proposal to modernise the ITI by introducing electronic push button telephones; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICA-TIONS (SHRI RAM NIWAS MIR-DHA): fa) Yes, Sir.

Three foreign collaborators have been chosen by the Department of Electronics for the know how transfer to various companies for the manufacture of electronic push botton telephones. Indian Telephone Industries Ltd. 19 collaborating with Mjs. FACE Standards, Italy, for the manufacture of Electronic push botton telephones. They have already taken procurement action for the capital equipments required for this manufacture. Import licence for these capital items is awaited. ITT expects to start the production of Electronic push botton telephones out of SKD supplies during 1986-87.